

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.5/98

Monday this the 9th day of March, 1998.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. S.K. GHOSAL, ADMINISTRATIVE MEMBER

B.H. Sreela,
Assistant Director (Official Languages, Officiating)
Office of the General Manager,
Telecom, Kottayam. ...Applicant

(By Advocate Mr. Murali Purushothaman)

Vs.

1. Union of India, represented by the
Secretary to Government,
Ministry of Communications, New Delhi.

2. The Director General,
Telecommunications, New Delhi.

3. The Chief General Manager,
Telecom Kerala Circle,
Trivandrum.33.

4. B. Geetha Devi, Assistant Director,
(Official Language, Officiating)
Office of the General Manager,
Telecom, Trivandrum. ..Respondents

(By Advocate Mr. R.Sreeraj for Shri P.R.R.Menon)

The application having been heard on 9.3.1998, the Tribunal
on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who is holding the post of Hindi
Translator Grade II is at present officiating as Assistant
Director (Official Languages). Her grievance is that the
respondents are continuing the officiating promotion while
vacancies are there, without making regular promotion for
want of proper Recruitment Rules. The representation made
by the applicant for promulgation of Recruitment Rules and
for making regular promotion has not been replied to. Under

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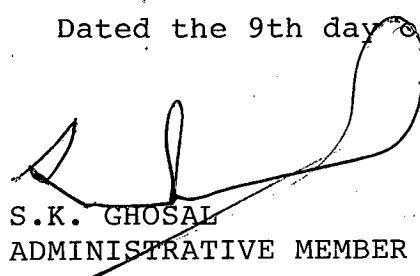
these circumstances the applicant has filed this application praying for a direction to finalise the Recruitment Rules for the post of Hindi Officer (Assistant Director - Official languages).

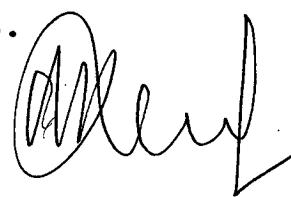
2. Learned counsel for the respondents under instructions from the respondents stated that the proposal relating to revision of the Recruitment Rules for the post of Assistant Director- Official Languages have been received from the various Circles and steps are in progress for promulgation of the Recruitment Rules. Once the matter is finalised, the promotion will be effected in accordance with the rules.

3. Now that the respondents have indicated that steps are in progress for finalisation of the Recruitment Rules, we dispose of this application with a direction to the respondents to complete the process of finalisation of the Recruitment Rules without undue delay.

4. No order as to costs.

Dated the 9th day of March, 1998.


S.K. GHOSAL
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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